

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 2258
(TO BE ANSWERED ON THE 6th December 2016)

BAIL OUT PACKAGE FOR LOSS MAKING PRIVATE AIRLINES

2258. SHRIMATI JHARNA DAS BAIDYA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has any plans to announce any bail out package for the loss making private airline companies; and
- (b) the total dues payable by the private airline companies to Government and other agencies with respect to fuel, taxes, airport fees and all other charges?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a): No Sir.

(b): As reported, Private Airlines have been paying their dues to Government and other agencies. Dues payable to Airports Authority of India (AAI) for airport charges is placed at Annexure-I.

STATEMENT SHOWING DUES OF MAJOR AIRLINES

NAME OF PARTY	OUTSTANDING DUES	SECURITY DEPOSIT
	AS ON 30.09.2016	
	(RS. IN CRORES)	(RS. IN CRORES)
DOMESTIC AIRLINES		
JET AIRWAYS		
SPICEJET	45.20	102.08
INDIGO	18.79	85.00
GO AIR	61.19	190.00
AIR ASIA LTD.	28.24	31.08
AIR COSTA LTD.	6.08	13.32
KINGFISHER AIRLINES	3.82	0.28
	294.57	